

DIVISION BENCH  
COURT - I

S-7

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1614(KB)2019  
IA(I.B.C)/901(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MAY 2024**

IN THE MATTER OF	<b>PRISM JOHNSON LIMITED VS RNM INFRA PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearances (via video conferencing/physically)**

Ms. Rashmi Singhee, Adv. : For Respondent No. 1,2,3 in IA 1985/2023

**ORDER**

1. Ld. Counsel for the Respondent No. 1,2 and 3 present.
2. Ld. Counsel to file hard copy of the IA with the Registry within three days.
3. Post this matter on **13/5/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**